

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN ZONE BENCH, AT PUNE

O.A. NO. 154 OF 2024.

Krunal N. Ghare.

.....} Applicant.

V/S

PCMC & Others.

.....} Respondents.

Second Progress Report of Pawana River Improvement Measures by PMRDA.

MAY IT PLEASE YOUR HONOUR-

The Respondent-PMRDA is filing the 2nd Progress Report of Pawana River Improvement Measures by PMRDA as under:

The R.No.2 has already submitted deadline to complete to complete the work in respect of installation of STPs in the Pawana-River Catchment Area by 31st December 2029 subject to the approval granted by NRCD. The following further steps are taken in respect of above work –

- 1) A Detailed Action Plan is prepared including temporarily measures to be taken for removal of water plants and other floating waste.
- 2) Installation of floating aerators.
- 3) Arrangements of mobile or modular STPs on polluted drains.
- 4) Fencing/ Barricading at sensitive location to prevent dumping of waste.
- 5) Education and Communication (IEC) Campaign for Public Awareness.

The provision of Rs.20 Crores is expected for the above works. The detailed budget, administrative and technical approval will be taken and the said work will be completed by the end of September 2025. This is submitted as per discussion with the PMRDA Officers.

Dated this 18th Day of August 2025

Dtdevale

(Dattatraya Devale)
Advocate of the PMRDA